

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 11**

**IA 1223/2024 in C.P. (IB)/1A(MB)2017**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 27.06.2024**

NAME OF THE PARTIES: U.B. ENGINEERING LTD V/s SANJEEV  
MAHESHWARI

Section 7 of the Insolvency & Bankruptcy Code, 2016

---

**ORDER**

**IA 1223/2024 -**

1. Mr. Aniruth Purusothaman, Advocate appeared for the Applicant.
2. Mr. Shyam Kapadia, Counsel a/w Mr. Gaurav Shrawat, Ms. Gauri, Advocate appeared for the Respondent no. 1.
3. Mr. Gaurav Singh, Advocate appeared on behalf of the Respondent no. 2.
4. Ms. Ooshma Jain, Advocate i/b M. V. Kini Law Firm appeared for the Respondent no. 3.
5. Learned Counsel for the Applicant undertakes to serve copy of the documents required to be served on Respondent no. 1 within one week.
6. Respondent no. 3 seeks further time of 2 weeks to place on record their reply. Time granted. The Respondent shall serve copy thereof at least two days before the next date of hearing.
7. List this IA on **15.07.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**